

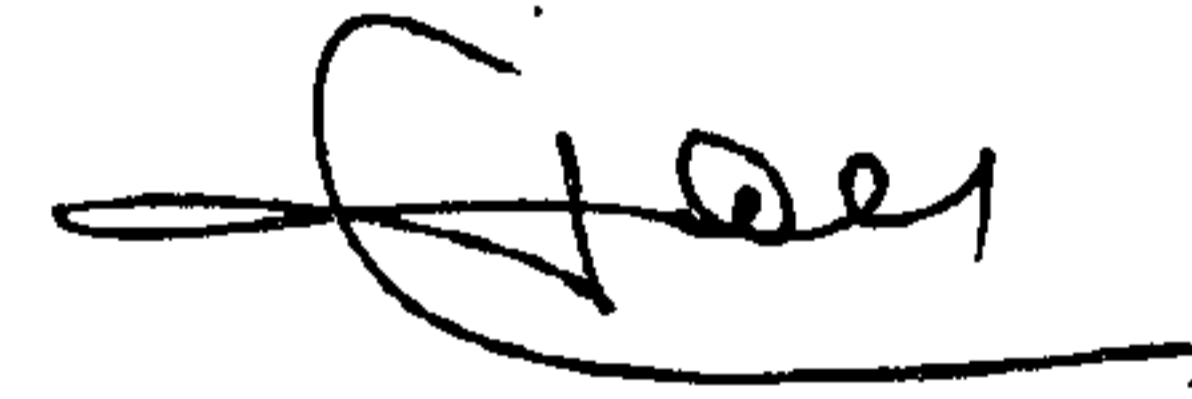
ORDER:

The Superintendent, District Jail, Rewari vide his letter No.2217 dated 06.09.2017 has submitted that undertrial Aman S/o Rattan Singh is hard core criminal recently confined in the jail on being brought from Bikaner jail, where he is undergoing life imprisonment in murder case. The Jail Superintendent further claims that at present the population of the jail is 117 which is about four times of the authorized capacity. He also submitted that the jail is having single gate system and only one barrack. He has requested that the aforesaid undertrial may be transferred from District Jail Rewari to any other jail keeping in view the security aspects.

Taking this matter on the Administrative side and keeping in view the overcrowding and security aspects of the jail, the aforesaid undertrial namely Aman S/o Rattan Singh is ordered to be transferred from District Jail, Rewari to District Jail, Bhondsi (Gurugram) with immediate effect.

All concerned be informed.

Dated: 06.09.2017



District & Sessions Judge,
Rewari.


17520-17523
Endst. No. _____

Dated 06/09/17

Copy forwarded to the following for information and necessary action :-

1. Ms. Meenakshi Yadav, JMIC, Rewari.
2. The Superintendent, District Jail, Rewari.
3. The Superintendent, District Jail, Bhondsi (Gurugram) with the direction to produce the undertrial in the court of Ms. Meenakshi Yadav, JMIC, Rewari on 14.09.2017.
4. System Officer to upload this order on Website.

Attested


Superintendent
District & Sessions Court
Rewari


District & Sessions Judge.
Rewari.